

No. B(Gen) /12520/ 2020
High Court Appellate Side,
Bombay
Date : 12/05/2020

FURTHER CLARIFICATION TO THE CIRCULAR No.

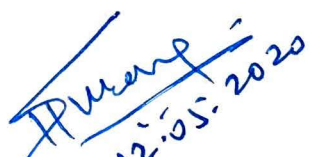
B(Gen)11520/2020 dated 11.5.2020

In continuation of High Court Circular No. B(Gen)11520/2020 dated 11/5/2020, I am further directed to issue the following clarification in regard to the exemption from wearing of Black Coat / Gown by the Judges of the Subordinate Courts and for the Lawyers appearing before them :

The Judges may either wear Black Coat with Band or wear a Gown with Band.

The Lawyers are exempted from wearing Advocates Black Coat.

All the Principal Heads are, therefore, directed to bring this further direction to the notice of all the Judicial Officers and the Bar Associations in their Judicial District.


(Dinesh P. Surana)
Registrar (Inspection-I)